

- (ii) Freesale sugar quota of 6 lakh tonnes for April and 6.50 lakh tonnes for May 1990 has been released to maintain sufficient availability as against 4.50 lakh tonnes and 5 lakh tonnes during the corresponding months last season.
- (iii) The sugar mills have been advised to sell and despatch their entire released quantities of freesale sugar, failing which the unsold quantities will be diverted to levy and released as levy sugar from the month of May 1990 onwards.
- (iv) The conditions of weekly sales and despatch of freesale sugar by sugar mills have been further streamlined.
- (v) Khandsari manufacturers have been advised to declare their stocks as on 30th April, 1990 and dispose off 30% of these during each of the months of May and June, 1990.

As a result of the above measures the sugar prices in the open market have already declined.

Joint Ventures for Sea Products

7159. SHRI G.K. SHEKHADA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government have taken any decision for joint venture with any foreign country for sea products;
- (b) if so, the details thereof;
- (c) whether any agreement has been made; and

- (d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Government announced the policy for joint venture in deep sea fishing sector in 1987. The salient features of the policy are:

- (i) Equity participation between Indian and foreign companies should normally be in the ratio of 60 and 40.
- (ii) The joint venture company should acquire vessel of 20-Meter and above, register the vessel in its name and fly Indian flag.
- (iii) Acquisition of vessels may be through out-right purchase or on deferred payment basis.
- (iv) Joint venture company may also acquire vessel on long-term lease (8 to 10 years).

(c) and (d). As and when proposals for joint venture in deep sea fishing in collaboration with foreign companies are received from Indian fishing companies the same are considered on merits.

Shifting of Traditional Jute Products to Modern Sophisticated by-Products

7160. SHRI SATYAGOPAL MISRA: Will the Minister of TEXTILES be pleased to state:

- (a) the steps proposed to shift the traditional jute products to modern sophisticated by-products in order to save the jute industry; and
- (b) if so, the details thereof?